

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:78
ANSWERED ON:24.11.2009
NATIONAL INVESTIGATION AGENCY
Ahir Shri Hansraj Gangaram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Investigation Agency (NIA) has been fully constituted and made functional;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the NIA has been handed over any case of inter-state terrorism for investigation;
- (d) if so, the details thereof;
- (e) whether the NIA has been asked to investigate cases in the naxalite affected States; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 78 FOR 24.11.2009 REGARDING "NATIONAL INVESTIGATION AGENCY".

(a) & (b): The National Investigation Agency (NIA) has been constituted and is functioning under the Director General, National Investigation Agency from its Headquarters in Delhi. 218 posts at various levels including that of Director General have been created.

(c) & (d): The National Investigation Agency has been directed to conduct investigations in four cases relating to offences under the Acts specified in the schedule to the National Investigation Agency Act which, inter-alia, includes the Unlawful Activities (Prevention) Act, 1967. Charge sheets have been filed in two cases.

(e) & (f): No case relating to naxalite incidents has been assigned to National Investigation Agency.